

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-303
IB-2419/ND/2019

IN THE MATTER OF:

Anupam Kumar Thakur

Vs

M/s. Asian Developers Ltd.

...Applicant

...Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 19.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SMT. SAROJ RAJWARE
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Nikunj Hurria

For the Respondent :

ORDER

Ld. Counsel for the petitioner/applicant has put in appearance and submitted that he has filed affidavit of service. None present on behalf of the CD/Respondent. Last opportunity is being given to the CD/Respondent to appear and file reply. List the case for 24.01.2020.

sd/-

(SAROJ RAJWARE)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

LV